NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 128/2006 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

NAME OF THE COMPANY: Mahendra Kumar Johari & Ors V. Johari Jewels (P) Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.N	10.	NAME	DESI	GNATION	REPRESENTAT	ION SIGNATURE
1. 2-		Karan Pooja M. S	Malkotra, Scuigal	Adu. Adu	Petitroneus. Ruspordenti 1.3	Kara Mallot

ORDER

Arguments part heard.

2. To come up for conclusion on 28.10.2016.

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(Ina Malhotra) Member Judicial